

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1657  
ANSWERED ON:16.08.2013  
ASHRAM SCHOOLS  
Patle Kamla Devi

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the details of proposals received from various States for construction of Ashram Schools during the last three years along with number of proposals approved and funds released thereunder including the number of schools opened;
- (b) whether the Government proposes to open more such schools during the 12th Five Year Plan; and
- (c) if so, the details and locations thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT.RANEE NARAH)

- (a): In order to fill critical gaps in the education services provided by the line Ministry, this Ministry administers the scheme of 'Establishment of Ashram Schools in Tribal Sub Plan Areas' which is need based and demand driven. The receipt of proposals from the State Governments/UT Administrations in TSP Areas for grant under the scheme for establishment of Ashram Schools is an ongoing and continuous process. Financial assistance is provided to the State Governments/UT Administrations on receipt of complete proposals in all respects which inter-aila includes the receipt of utilization certificate and physical progress report of earlier releases and subject to availability of funds during a particular year. Accordingly, the details of grants-in-aid released (State-wise) during the last three years under this scheme is at Annexure.
- (b): Since the Scheme is need based and demand driven, the opening of more Ashram Schools during the 12th Five Year Plan depends upon the needs and requirements of State Governments/UT Administrations in Tribal Sub-Plan Areas and availability of funds with the Ministry.
- (c): The requirement of an Ashram School at a particular location is decided by the concerned State/UT.